

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

52. TCP 103/2014

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

NAME OF THE PARTIES: - Welspun Projects Ltd
V/s
Bul MSK Infrastructure Pvt. Ltd

Section: 397-398 of the Companies Act, 2013

ORDER

None appeared from either side. Due to paucity of time the matter could not be taken up. List this matter on **08.04.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)